

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III(Special Bench)

Item No.101

New Rest.A41/2023

In

292/252/ND/2020

IN THE MATTER OF:

Raj Laxmi Realtors Private Limited

Vs.

Registrar of Companies

.... APPELLANT

.... RESPONDENT

SECTION

U/s 252

Order delivered on 04.09.2023

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Ms. Sonal Sarada, Mr. Vikhyat Oberai, Ms. Ilma Khan, Ms. Jagriti Pandey, Advocates

For the AROC : Ms. Mitika, AROC

ORDER

New Rest.A-41/2023:-

List this matter before the Regular Bench on **09.10.2023.**

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (JUDICIAL)**